

alloys/pellets. Under this scheme, the Ferro Alloys Units continued to remain consumers of State Electricity Board/ State Power Utility concerned and received power from them through their distribution network. Export by some of these Ferro Alloys units availing power from the unallocated quota of NTPC stations have been found lagging behind at one time or the other, *vis-a-vis*, actual production of Ferro Alloy by these units. Some of these units availing NTPC power have resorted to domestic sale of their produce, reportedly, mainly due to depression in demand and price of Ferro Alloys in the international market.

The Government has been monitoring the export performance of all such Ferro Alloy units availing NTPC power through quarterly returns, based on energy consumption norms prescribed by the Ministry of Steel and taking suitable action against the defaulting units including suspension of their allocation of NTPC power.

Loan for power reforms by PFC to Orissa

2947. SHRI MAN MOHAN SAMAL:

SHRI B.J. PANDA:

Will the Minister of POWER be pleased to state:

(a) whether Orissa Government has asked for Rs. 1200 crore loan from the Power Finance Corporation for power reforms as reported in the Business Standard dated the 26th August, 2002; and

(b) if so, the details of the reform to be carried out and the present status of the proposal?

THE MINISTER OF STATE *IN* THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) and (b) A proposal for grant of financial assistance has been received by Power Finance Corporation (PFC) from M/s. Grid Corporation of Orissa (GRIDCO) to support payment for power purchase related to reform of Orissa Power Sector. PFC has sought details/clarifications from GRIDCO, which are still awaited. PFC has however, sanctioned a short-term loan of Rs. 200 crores to GRIDCO for power purchase, the loans documents for which are yet to be executed by GRIDCO.